

7. Karol Bagh
8. Hari Nagar
9. Shahdara
10. Hauz Khas
11. Shakurbasti
12. Rajouri Garden
13. Pul Bangash
14. Shakti Nagar
15. Inderpuri-Naraina Complex
No. I
16. Inderpuri-Naraina Complex
No. II
17. G. K. G. Shahdara
18. Nangal Raya

(b) It has been decided to construct dispensary buildings for all C. G. H. S. dispensaries functioning in rented buildings. The following dispensaries which were earlier located in rented buildings, have been shifted to buildings constructed by Government :—

1. Lajpat Nagar
2. Chandni Chowk
3. Kalkaji

The construction of one more dispensary building in New Rajinder Nagar is in progress.

(c) The Delhi Development Authority have agreed to allot land for CGHS dispensaries in Hari Nagar, Tilak Nagar, Hauz Khas, Naraina and Nangal Raya. Negotiations for allotment of land for the remaining dispensaries are in progress.

(d) It is likely to take time as construction of dispensary buildings is undertaken each year depending on availability of funds and suitable sites.

Revised Pay Scales of Delhi School Teachers

788. SHRI K. M. MADHUKAR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have received any memorandum/deputation from Teach-

ers of Delhi demanding revision of pay scales, as approved by the Delhi Administration,

(b) if so, the main points raised in the memorandum, and

(c) the action taken thereon,

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) (a) to (c) Several memoranda were received from the various representatives of Teachers' Organisations demanding the revision of pay scales approved and sanctioned by Government of India with effect from 27th May, 1970. Several deputation of teachers of Delhi had also met the Education Minister. All these were examined and revised pay scales were announced on 5th September, 1971. Steps are also being taken to effect payment during 1972-73

Production and Import of the Wheat and Rice

789. SHRI MD. JAMILURRAHMAN: Will the Minister of AGRICULTURE be pleased to state :

(a) the quantity of wheat and rice imported for the last three years from foreign countries and under PL-480;

(b) the comparative quantum of our own production for the last three years in both wheat and rice; and

(c) whether report of any Expert Committee has been obtained regarding self-sufficiency in food ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (b). Two statements are laid on the Table of the House. [Placed in Library. See No. LT-1488/72]

(c) No, Sir. The production and requirements of foodgrains, however, are constantly being assessed by experts.

**Cultural and Educational Delegations to
Bangla Desh**

790. SHRI MD. JAMILURRAHMAN. Will the Minister of EDUCATION & SOCIAL WELFARE be pleased to state :

(a) whether Government are contemplating to send a high-powered cultural and educational delegation to Bangla Desh to enlighten them with our deep sympathy and national approach to various problems confronting them; and

(b) whether there is any proposal to send a delegation of students and teachers to Bangla Desh to further deepen our national stand in the various Universities of that country ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b) No, Sir, not for the present.

Vacation of Kapurthala Plot at New Delhi

791. SHRI A K GOPALAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether one portion of Kapurthala Plot at New Delhi belonging to Kerala Govt. has not been vacated by the Police/Protection Force in spite of repeated requests made by Kerala Government;

(b) if so, the reasons thereof; and

(c) when it is likely to be handed over to Kerala Government ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Yes.

(b) and (c). The Delhi Administration has not been able to secure suitable accommodation for the Security Police presently housed in the Kapurthala plot. The land will be handed over to the Kerala Government as soon as it is vacated by the Administration

**Project Report on Fishing Harbour at
Neendakara, Kerala**

792 SHRI A. K. GOPALAN :
SHRIMATI BHARGAVI THAN-
KAPPAN :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Project Report on Fishing Harbour at Neendakara in Kerala has been sent by the U.N.D.P. Survey Project for consideration of the Central Government ;

(b) if so, whether any reaction from the U. N. D P. Survey Project has also been received ; and

(c) the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) to (c). The U.N.D.P. Project undertook engineering and economic investigations at Neendakara during November and December, 1971. The detailed project report is under preparation. The U.N. D.P. authorities have, however, expressed the view that additional fishing harbour facilities at Neendakara are necessary. The possibility of providing facilities for a fleet of 400 mechanised boats and 80 vessels up to 16 metres length is being considered. It is proposed to design the harbour structures so as to allow of deepening of the harbour in future for use of deep-draught vessels. In drawing up the layout plans, the requirements of a boat-yard and slipway are being taken into consideration.